

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos.175 of 2014, 180 of 2014 & IA-292 of 2014**

**Dated : 06<sup>th</sup> January, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Appeal No.175 of 2014**

**In the matter of :**

**NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Sehgal  
Ms. Anushree Berdhan**

**Counsel for the Respondent(s) : Mr. K. S. Dhingra for Resp.No.1  
Mr. Raj Kumar Mehta  
Mr. Elangbam P.S. and  
Mr. Abhishek Upadhyay for Resp.No.2**

**Appeal No. 180 of 2014 & IA-292 of 2014**

**In the matter of :**

**GRIDCO Ltd. ...Appellant(s)  
Versus  
NTPC Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. R. K. Mehta, Mr. Elangbam P.S and  
Mr. Abhishek Upadhyay**

**Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and  
Ms. Anushree Berdhan for Resp.No.1  
Mr. K. S. Dhingra for Resp.No.2**

**ORDER**

As per the learned counsel for the respondents, some of the respondents have filed reply earlier and some are filing today. In the meanwhile, rejoinder on behalf of appellant, if any, may be filed.

Mr. R. K. Mehta, learned counsel for the respondent, is filing rejoinder today in A.No. 175 of 2014.

Post the appeal for hearing on 05<sup>th</sup> February, 2015.

(T. Munikrishnaiah)  
Technical Member

( Justice Surendra Kumar )  
Judicial Member

*sh/jps*